



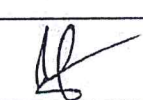
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**  
SPECIAL BENCH - COURT I (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL  
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (1B) No. 125/9/HDB/2020
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Dynamic Cables Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. ARUN	Advocate	9000012726	
ADITYA VIJAY	Advocate		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. J. VIKRANT	Advocate		

**ORDER**

Heard the learned counsel for the petitioner and the learned counsel for the respondent. List the matter for hearing on 06.04.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)